

Sl. No. 3

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/47/9/AMR/2022		9 of IBC	Segno Ceramics Private Limited Vs. Vijay Nirman Compay Private Limited

ORDER

Present: Ms. Bindu, Proxy Counsel for the Applicant.

Mr. S. Rambabu, Ld. Counsel for the Respondent.

At the request of the Ld. Counsels for both the parties, the matter is adjourned to 03.07.2024 with a condition that if the settlement does not take place by the next date of hearing, the matter will be heard.

sdf

**SANJAY PURI
MEMBER (TECHNICAL)**

sdf

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**